

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 210 OF 2018

Dated: 11th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Raj West Power Limited

...Appellant(s)

Vs.

**Rajasthan Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit
Mr. Pratik Das

Counsel for the Respondent(s) : Mr. P.N. Bhandari for Discoms

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **28-3-2019** along with Appeal No. 365 of 2017.

(S. D. Dubey)
Technical Member
tpd/pk

(Justice Manjula Chellur)
Chairperson